

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4267
ANSWERED ON FRIDAY THE 11TH AUGUST, 2017
[SHRAVANA 20, 1939 (SAKA)]**

UNHEALTHY COMPETITIONS IN CORPORATE SECTOR

QUESTION

4267. PROF. SAUGATA ROY:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Government has noticed the rising of unhealthy competitions in the corporate sector, especially in the telecom sector to attract more consumers and if so, the details thereof;**
- (b) whether these types of competitions will affect the sector and if so, the details thereof; and**
- (c) whether the Government has any mechanism to control such unhealthy competitions in the sector for its overall development and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE

IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a) to (c) No rise of unhealthy competition in the telecom sector has come to the notice of the Ministry of Corporate Affairs. Information and complaints received by the Competition Commission of India from time to time are processed as per laid down procedure and is an ongoing process. The Telecom Regulatory Authority of India (TRAI) has informed that attracting the customers by adopting illegal offers has not been noticed by TRAI.
